

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

**PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: SS Pillai, Sole Proprietor Vs. Vs. Grand Hira
Resorts Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Shailender Kumar, Advocate		
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	For the Respondent:	Mr. P. M. Saini, Advocate		
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ORDER

Mr. P. M. Saini, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply.

To come up on 29th January, 2018.

-S-df

**(R. Varadharajan)
Member (J)**

-S-d 7

**(Ina Malhotra)
Member (J)**